

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

4. C.A. 28/2024

In

CA(CAA)/1095(MB)2020

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SHRI. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **30.01.2024**

NAME OF THE PARTIES: Loyal Motors private limited

SECTION 230 OF COMPANIES ACT, 2013

ORDER

Hearing through: VC and Physical (Hybrid Mode)

Adv. Avinash R Khanolkar for the Applicant is present and submits that the
connected matter is coming up on 02.02.2024. At his request list this matter
on **02.02.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
--Rajeev--

Sd/-
LAKSHMI GURUNG
Member (Judicial)